

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____ /Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Ref.:- This Court's letter No. 2959/Apptt. dated 03.11.2020.

Sir,

In partial modification to this Court's letter referred above (copy enclosed), Email Id of Sri Rakesh Kumar Singh, Principal Judge, Family Court, Godda (nominated for the programme P-1229 to be held on 21-22 Nov., 2020) may be read as rksingh.1964@rediffmail.com in place of rksingh.1964@rediffmail.com.


The modification is limited to this extent only.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 2993 /Apptt.

Dated Ranchi the 06/11/20.

Copy forwarded to the Principal District & Sessions Judges, Jamtara/Koderma/Godda/Palamau at Daltonganj/Jamshedpur and the Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Officers concerned for information and needful.


Registrar (Administration)